

Shri Nilamani Routray.

[English]

12.38 hrs.

ELECTION TO COMMITTEES

(i) All India Institute of Medical Sciences New Delhi

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMNI ROUTRAY): I beg to move:

"That in pursuance of Section 4 (g) of the All India Institute of Medical Sciences Act, 1956, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the All India Institute of Medical Sciences, New Delhi, subject to the other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of Section 4 (g) of the All India Institute of Medical Sciences Act, 1956, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the All India Institute of Medical Sciences, New Delhi, subject to the other provisions of the said Act."

The motion was adopted

(ii) Post-Graduate Institute of Medical Education and Research, Chandigarh

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): I beg to move:

"That in pursuance of Section 5 (g) of

the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as member of the Post-Graduate Institute of Medical Education and Research, Chandigarh, subject to the other provisions of the said Act.

MR. SPEAKER: The question is:

"That in pursuance of Section 5(g) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Post-Graduate Institute of Medical Education and Research, Chandigarh, subject to the other provisions of the said Act."

The motion was adoption

(iii) Indian Council of Medical Research, New Delhi

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY) : I beg to move:

"That in pursuance of items (17) and (18) of rule 15 and rule 18 (2) of the Rules, Regulations and Bye-laws of the Indian Council of Medical Research, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Governing Body of the Indian Council of Medical Research, New Delhi."

MR. SPEAKER: The question is:

"That in pursuance of items (17) and (18) of rule 15 and rule 18(2) of the Rules, Regulation and Bye-laws of the Indian Council of Medical Research,

[Mr. Speaker]

the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Governing Body of the Indian Council of Medical Research, New Delhi."

The motion was adopted

[English]

12.40 hrs.

RAILWAY BUDGET, 1990-91

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): Mr. Speaker, Sir, I rise to present the Revised Estimates for the year 1989-90 and Budget Estimates for the year 1990-91.

Financial Performance 1988-89

To begin with, I shall briefly review the financial results for the year 1988-89. At the time of presentation of the Budget, the Railways had projected a surplus of Rs. 28 crores. The actual surplus achieved is Rs. 21.67 crores after payment of full dividend of Rs. 715.66 crores. Thus the year 1988-89 was the fourth year in succession when the Railways discharged their dividend obligation to the General Revenue in full and also ended with a surplus.

Freight Traffic 1989-90

In the budget for 1989-90, revenue earning originating loading was forecast at 316 million tonnes. Although the Railways were geared to load the targeted traffic, the performance during the first ten months fell short of the proportionate target by about six million tonnes. This was mainly due to lower offer of traffic of foodgrains (4.40 million tonnes) and coal (4.11 million tonnes) partly offset by improved loading of some other

commodities. It may be mentioned that the traffic under all major commodities is programmed in advance and it is difficult to make good the loss fully if the traffic offered is not up to the target. Performance was also affected by the frequent bandhs and agitations in the North Eastern region, public agitation against Reservation policy, etc. The revised estimate for the total revenue earning loading in the current financial year is now placed at 311 million tonnes which is about nine million tonnes more than the previous year's loading of 302.1 million tonnes.

Passenger Traffic 1989-90

The number of passengers originating and passenger kilometres in the first ten months of the year compared to the ten months of the year previous, have increased by 2% and 5.3% respectively, which is indicative of a healthy growth.

Financial Prospects 1989-90

In spite of the shortfall in originating revenue loading, I expect the budget target of Rs. 7,611 crores for goods earnings to be maintained. This is possible due to higher realisation per million tonnes of freight traffic. Passenger earnings are expected to be about Rs. 87 crores above the budgeted figure of Rs. 2,544 crores. After taking into account a small shortfall of about Rs. 21 crores under "Sundry Other Earnings" the revised estimate of Gross Traffic Receipts would be higher by Rs. 99 crores compared to the Budget.

Under Ordinary Working Expenses, during the course of the year, certain items of expenditure have arisen which could not be foreseen at the time of framing of the Budget. These include arrears of house rent allowance and city compensatory allowance, higher rates of night duty allowance, increase in outgo on account of productivity linked bonus, increase in cost due to upward revision of power tariff by State Electricity Boards, arrears of payment of line wire rental to P & T Department, revision of work-